



**भारतीय रिज़र्व बैंक**  
**RESERVE BANK OF INDIA**

वेबसाइट : [www.rbi.org.in/hindi](http://www.rbi.org.in/hindi)

Website : [www.rbi.org.in](http://www.rbi.org.in)

ई-मेल/email: [helpdoc@rbi.org.in](mailto:helpdoc@rbi.org.in)

संचार विभाग, केंद्रीय कार्यालय, एस.बी.एस.मार्ग, मुंबई-400001

Department of Communication, Central Office, S.B.S.Marg, Mumbai-400001

फोन/Phone: 022- 22660502

July 01, 2021

**Indicative Calendar of Market borrowings by State Governments/ Union Territories for the Quarter July - September 2021**

The Reserve Bank of India, in consultation with the State Governments/Union Territories (UTs), announces that the quantum of total market borrowings by the State Governments/UTs for the quarter July - September 2021, is expected to be ₹ 1,69,591 crore. The weekly schedule of auctions to be held during the quarter along with the name of States/UTs who have confirmed participation and tentative amounts indicated by them is as under:

Month	Proposed Date	Expected quantum of borrowing (in ₹ Cr)	States/UTs who have confirmed participation and the tentative amount of borrowing (in ₹ Cr)	
			State/UT	Amount (₹ Cr)
July, 2021	July 06, 2021	13400	Andhra Pradesh	2000
			Assam	500
			Bihar	2000
			Goa	100
			Gujarat	1000
			Maharashtra	2000
			Mizoram	100
			Punjab	1200
			Rajasthan	1000
			Tamil Nadu	2000
			West Bengal	1500
	July 13, 2021	10400	Andhra Pradesh	1000
			Bihar	2000
			Goa	100
			Maharashtra	2000
			Punjab	800
			Rajasthan	500
			Tamil Nadu	1500
			Uttarakhand	500
	July 19, 2021	7100	Assam	600
			Gujarat	1500
			Haryana	500
			Kerala	1000
			Maharashtra	1500
			Punjab	500
	July 27, 2021	15900	Tamil Nadu	1500
			Chhattisgarh	1000
			Goa	100

			Gujarat	1500
			Haryana	2500
			Himachal Pradesh	1000
			Maharashtra	2000
			Punjab	800
			Rajasthan	1500
			Tamil Nadu	1500
			Telangana	1000
			Uttarakhand	500
			West Bengal	2500
August, 2021	August 03, 2021	18651	Andhra Pradesh	2000
			Assam	500
			Bihar	2000
			Goa	100
			Gujarat	1000
			Jammu & Kashmir	500
			Jharkhand	500
			Karnataka	2000
			Kerala	1500
			Madhya Pradesh	2000
	August 10, 2021	14300	Bihar	2000
			Goa	100
			Haryana	2000
			Kerala	1500
			Maharashtra	2000
			Punjab	700
			Rajasthan	1000
			Tamil Nadu	1000
			Telangana	2000
			West Bengal	2000
August 17, 2021	12250	Assam	600	
		Chhattisgarh	1000	
		Gujarat	1500	
		Karnataka	2000	
		Kerala	2000	
		Maharashtra	1500	
		Nagaland	150	
		Punjab	500	
		Tamil Nadu	1000	
		Uttarakhand	500	
August 24, 2021	9700	West Bengal	1500	
		Assam	600	
		Goa	100	
			Haryana	1000

			Kerala	1000
			Maharashtra	2000
			Punjab	500
			Tamil Nadu	1000
			Telangana	1000
			West Bengal	2500
	August 31, 2021	13500	Andhra Pradesh	2000
			Assam	500
			Chhattisgarh	1000
			Gujarat	1500
			Himachal Pradesh	1000
			Madhya Pradesh	2000
			Maharashtra	1500
			Punjab	1000
			Rajasthan	1500
			Tamil Nadu	1000
			Uttarakhand	500
September, 2021	September 07, 2021	20840	Andhra Pradesh	1000
			Arunachal Pradesh	163
			Bihar	2000
			Goa	200
			Gujarat	1000
			Haryana	1000
			Jammu & Kashmir	600
			Jharkhand	500
			Karnataka	2000
			Kerala	1000
			Madhya Pradesh	2000
			Maharashtra	2000
			Manipur	197
			Meghalaya	200
			Mizoram	80
			Punjab	1500
			Rajasthan	1000
			Sikkim	400
			Tamil Nadu	1000
			Telangana	2000
			West Bengal	1000
	September 14, 2021	12400	Assam	600
			Bihar	2000
			Goa	100
			Karnataka	2000
			Maharashtra	2500
			Punjab	700
			Rajasthan	1000
			Tamil Nadu	1000
			Uttarakhand	500
			West Bengal	2000
	September 21, 2021	4650	Gujarat	1000
			Maharashtra	2000
			Nagaland	150

			Punjab	500
			Tamil Nadu	1000
	September 28, 2021	16500	Assam	600
			Chhattisgarh	1000
			Goa	100
			Gujarat	2000
			Haryana	1000
			Himachal Pradesh	1000
			Madhya Pradesh	2000
			Maharashtra	2000
			Punjab	800
			Rajasthan	1500
			Tamil Nadu	1000
			Uttarakhand	500
			West Bengal	3000
	<b>Total</b>	<b>169591</b>		

The actual amount of borrowings and the details of the States/UTs participating would be intimated by way of press releases two/ three days prior to the actual auction day and would depend on the requirement of the State Governments/UTs, approval from the Government of India under Article 293(3) of the Constitution of India and the market conditions. RBI would endeavour to conduct the auctions in a non-disruptive manner, taking into account the market conditions and other relevant factors and distribute the borrowings evenly throughout the quarter. RBI reserves the right to modify the dates and the amount of auction in consultation with State Governments/UTs.

**Press Release: 2021-2022/468**

**(Yogesh Dayal)**  
Chief General Manager